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ORISSA ACT 17 OF 2009  
THE ORISSA APPROPRIATION (No. 2) ACT, 2009

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## ORISSA ACT 17 OF 2009

**\* THE ORISSA APPROPRIATION (No.2) ACT, 2009**

[ Received the assent of the Governor on the 2nd December, 2009  
first published in an extraordinary Issue of the *Orissa Gazette*,  
dated the 4th December, 2009 (No.1749) ]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION  
OF CERTAIN FURTHER SUMS FROM AND OUT OF THE  
CONSOLIDATED FUND OF THE STATE OF ORISSA FOR  
CERTAIN SERVICES AND PURPOSES DURING  
THE FINANCIAL YEAR, 2009-2010

**BE** it enacted by the Legislature of the State of Orissa the  
Sixtieth Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Appropriation (No.2)  
Act, 2009.

Issue of  
Rs.2799,59,44,000  
out of the  
Consolidated  
Fund of the  
State of  
Orissa  
for the  
Financial  
Year  
2009-2010.

2. From and out of the Consolidated Fund of the State of Orissa  
there may be paid and applied sums not exceeding those specified  
in column (3) of the Schedule amounting in the aggregate to the sum  
of two thousand seven hundred ninety-nine crores, fifty-nine lakhs  
and forty-four thousand rupees towards defraying the several charges  
which will come in course of payment during the financial year 2009-10  
in respect of the services and purposes specified in column (2) of  
the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out  
of the Consolidated Fund of the State of Orissa by this Act shall be  
appropriated for the services and purposes expressed in the Schedule  
in relation to the said year.

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\* [For the Bill, see *Orissa Gazette*, Extraordinary dated the 26th  
November, 2009 (No. 1708) I Legis.— 32/2009]



## THE SCHEDULE

( See sections 2 and 3 )

No. of vote	Services and purposes		Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue	86,82,59,000	95,74,000	87,78,33,000
		Capital	39,61,68,000	..	39,61,68,000
2	Expenditure relating to the General Administration Department.	Revenue	5,47,56,000	40,43,000	5,87,99,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue	20,83,83,000	..	20,83,83,000
4	Expenditure relating to the Law Department.	Revenue	6,53,37,000	..	6,53,37,000
5	Expenditure relating to the Finance Department.	Revenue	7,000	..	7,000
6	Expenditure relating to the Commerce Department.	Revenue	3,64,57,000	19,000	3,64,76,000
		Capital	62,29,000	..	62,29,000
7	Expenditure relating to the Works Department.	Revenue	9,00,000	..	9,00,000
		Capital	75,37,47,000	..	75,37,47,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue	74,33,000	..	74,33,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue	2,11,75,000	..	2,11,75,000
10	Expenditure relating to the School & Mass	Revenue	212,90,11,000	..	212,90,11,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue	39,83,49,000	10,000	39,83,59,000
		Capital	71,08,60,000	..	71,08,60,000
12	Expenditure relating to the Health & Family Welfare Department	Revenue	3,44,83,000	..	3,44,83,000
		Capital	1,78,000	..	1,78,000
13	Expenditure relating to the Housing & Urban Development Department.	Revenue	179,42,87,000	24,50,000	179,67,37,000
		Capital	5,85,92,000	..	5,85,92,000
14	Expenditure relating to the Labour & Employment Department.	Revenue	17,96,000	..	17,96,000



(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
	15	Expenditure relating to the Sports & Youth Services Department.	Revenue 5,88,17,000	..	5,88,17,000
Total					
	16	Expenditure relating to the Planning & Co-ordination Department.	Revenue 20,14,000	..	20,14,000
(5)					
Rs.					
87,78,33,000	17	Expenditure relating to the Panchayati Raj Department.	Revenue 203,12,71,000	..	203,12,71,000
39,61,68,000					
5,87,99,000	18	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue 15,25,000	..	15,25,000
20,83,83,000					
	19	Expenditure relating to the Industries Department.	Revenue 4,91,24,000 Capital 325,44,00,000	..	4,91,24,000 325,44,00,000
6,53,37,000					
	20	Expenditure relating to the Water Resources Department.	Revenue 161,85,22,000 Capital 129,15,22,000	26,50,000 9,18,43,000	162,11,72,000 138,33,65,000
7,000					
	21	Expenditure relating to the Transport Department.	Revenue 57,52,000	..	57,52,000
3,64,76,000					
62,29,000	22	Expenditure relating to the Forest & Environment Department.	Revenue 5,32,31,000 Capital 95,41,000	..	5,32,31,000 95,41,000
9,00,000					
75,37,47,000	23	Expenditure relating to the Agriculture Department.	Revenue 42,90,01,000	..	42,90,01,000
74,33,000					
2,11,75,000	24	Expenditure relating to the Steel & Mines Department.	Revenue 1,01,000	..	1,01,000
2,90,11,000					
	25	Expenditure relating to the Information & Public Relations Department.	Revenue 1,35,69,000	..	1,35,69,000
9,83,59,000					
1,08,60,000	26	Expenditure relating to the Excise Department.	Revenue 1,16,45,000	..	1,16,45,000
3,44,83,000	27	Expenditure relating to the Science & Technology Department.	Revenue 1,20,27,000	..	1,20,27,000
1,78,000					
9,67,37,000	28	Expenditure relating to the Rural Development Department.	Revenue 94,56,76,000 Capital 218,75,25,000	..	94,56,76,000 218,75,25,000
5,85,92,000					
17,96,000	29	Expenditure relating to the Parliamentary Affairs Department.	Revenue 24,00,000	50,35,000	74,35,000



(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue	38,07,000	..	38,07,000
31	Expenditure relating to the Textiles and Handlooms Department.	Revenue	7,02,97,000	..	7,02,97,000
		Capital	9,99,99,000	..	9,99,99,000
32	Expenditure relating to the Tourism & Culture Department.	Revenue	13,63,000	..	13,63,000
		Capital	8,48,74,000	..	8,48,74,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	29,85,55,000	..	29,85,55,000
		Capital	9,44,77,000	..	9,44,77,000
34	Expenditure relating to the Co-operation Department.	Revenue	3,00,03,000	..	3,00,03,000
		Capital	1,30,00,000	..	1,30,00,000
36	Expenditure relating to the Women & Child Development Department.	Revenue	239,12,55,000	..	239,12,55,000
37	Expenditure relating to the Information Technology Department.	Revenue	8,13,00,000	..	8,13,00,000
38	Expenditure relating to the Higher Education Department.	Revenue	14,97,98,000	..	14,97,98,000
	Expenditure relating to the Appropriation for Reduction or Avoidance of Debt.	Revenue	..	500,00,00,000	500,00,00,000
	Expenditure relating to the Interest Payment.	Revenue	..	..	..
	Expenditure relating to the Internal Debt. of the State Government.	Capital	..	2,25,17,000	2,25,17,000
	Expenditure relating to the Loans and Advances from the Central Government.	Capital	..	1,50,00,000	1,50,00,000
	<b>Total</b> {				
	Revenue Account	..	1388,16,86,000	502,37,86,000	1890,54,72,000
	Capital Account	..	896,11,12,000	12,93,60,000	909,04,72,000
	<b>GRAND TOTAL</b>	..	<b>2284,27,98,000</b>	<b>515,31,46,000</b>	<b>2799,59,44,000</b>